

**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 138**

**IA(I.B.C)/300 (CH)2024**  
**In**  
**C.P. (IB)/86(CH)2022**  
**(Admitted)**

**IN THE MATTER OF:**  
**LIC Housing Finance Ltd**

**...Petitioner-Financial Creditor**

**Versus**

**SRS Retreat Services Ltd**

**...Respondent-Corporate Debtor**

**Under Section: 7, 12(2) IBC 2016**

**Order delivered on 24.04.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 12.06.2024.

Sd/-

**Court Officer**